

F.No. 01(03)/Roster/CESTAT/2025/Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.08.2025

**ORDER NO. 149 of 2025**

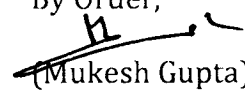
Hon'ble President is pleased to order additional sitting for **CESTAT, Allahabad** on **23.09.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 23.09.2025 and on subsequent dates, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Larger Bench matters:  i) ST/516/2012 M/s. Sainath Developers vs. Commissioner of Central Excise & Service Tax, Lucknow  ii) ST/56714/2013 CCE, Noida vs. HCL Technologies

Note:

1. The hearing will take place by virtual mode.
2. On 23.09.2025, after the hearing of Larger Bench matters, the Members in the Larger Bench will sit in their respective Single and Division Benches of Principal Bench, CESTAT, New Delhi.
3. In the event of non sitting of the Larger Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Assistant Registrar, CESTAT, Allahabad /Bar Association, Allahabad /O/o Commissioner (AR), Allahabad /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2025-part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066


Dated: 13.08.2025

**ORDER NO. 150 of 2025**

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for  
**CESTAT, New Delhi on 14.08.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 14.08.2025	Hon'ble Mr. Justice Dilip Gupta, President	Chamber work.
	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Chamber work.
	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters.

By Order

  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar